GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO: 3371 TO BE ANSWERED ON 08.08.2025

INSTITUTIONAL CAPACITY AND WORKFORCE STATUS IN ICDS

3371. SHRI GAURAV GOGOI:

Will the Minister of Women and Child Development be pleased to state:

- the number of sanctioned posts and actual staff strength in position across the Integrated Child Development Services (ICDS) system in India, including Anganwadi Workers (AWWs), Anganwadi Helpers (AWHs), Supervisors, Child Development Project Officers (CDPOs), District Programme Officers (DPOs), Statistical Assistants, Data Entry Operators, Social Welfare Officers and other supporting staff involved in the implementation and administration of ICDS:
- (b) the number of vacancies in each of these categories, State/UT-wise;
- (c) whether the Government has undertaken any recent assessment / audit of institutional and human resource capacity gaps in functioning of Anganwadi centres and ICDS administration, if so, the details thereof; and
- (d) the details of honorarium/wage structure applicable to Anganwadi Workers and Helpers across different States and Union Territories along with any proposal for revision to the said rates?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d) Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The Central Government is responsible for policy and planning and the State Governments/UT Administrations are responsible for day-to-day program implementation including recruitment of staff for implementation of the scheme. The matter regarding filling up of vacant posts at various levels is regularly taken up with the State Governments/ UT Administrations through sustained engagements/video conferences. The State/UT wise details of sanctioned, in-position and vacant posts at various levels as per the information provided by States/ UTs is placed at **Annexure I**.

Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are "honorary workers" from the local community who voluntarily come forward to render their services in the area of child care and development to help the local community for which they are paid honorarium. Honorarium is given to AWWs and AWHs which is increased from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at Anganwadi centres (AWCs) from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month as per the defined cost sharing ratio between the

Centre & States/UTs. In addition, States/UTs are also paying additional monetary incentives/top ups to these functionaries from their own resources which vary from State to State. Details of additional top ups provided by States/ UTs are at **Annexure II**.

Besides, performance linked incentive of Rs.500/- is provided to AWWs and Rs.250/- per month to AWHs.

At present, there is no proposal under consideration for enhancement of honorarium of AWWs and AWHs.

Annexure I

Statement referred to in reply to Part (a) to (d) of Lok Sabha Unstarred Question No.3371 to be answered on 08.08.2025 regarding "Institutional Capacity and Workforce Status in ICDS"

State/UT wise details of sanctioned, in-position and vacant posts at various levels under Mission Saksham Anganwadi and Poshan 2.0 as per the information provided by States/ UTs upto July, 2025 is as under:

S.	State/UT	CDPO			Supervisor			AWW			AWH		
0		Sancti oned			Sanctione d (As per State)		Vaca nt (As per State)	Sanction ed	In- Positio n	Vacant (As per State)	Sanctio ned	In- Position	Vacant (As per State)
1	Andhra Pradesh	257	205	52	1951	1537	698	55969	54944	1025	55969	47356	8613
	Bihar	544	389	155	4210	2803	1407	115097	110161	4936	115097	99990	15107
3	Chhattisgarh	220	191	29	1866	1706	160	52642	52002	640	52642	50359	2283
4	Gujarat	336	158	178	2122	1705	417	53065	50277	2788	53065	48897	4168
5	Haryana	148	59	89	1016	890	126	25962	23194	2768	25450	20716	4734
	Himachal Pradesh	78	47	31	757	597	160	18925	18580	345	18925	17759	1166
7	Jammu & Kashmir	128	97	31	1137	951	186	28426	28082	344	28426	27972	454
8	Jharkhand	224	56	168	1344	667	677	38,957	37812	1145	38957	36510	2447
9	Karnataka	204	162	42	2503	1776	727	66098	66098	0	66098	59298	6800
10	Kerala	258	256	2	1327	1238	89	33120	33051	69	33120	33066	54
11	Madhya Pradesh	453	295	158	3379	2749	1136	97882	95058	2824	97882	79598	18284
12	Maharashtra	553	233	320	3899	2496	1403	110664	108560	2104	110664	104527	6137
13	Odisha	338	325	13	2922	1984	566	74223	73475	748	74223	71964	2259
14	Punjab	155	86	69	1046	630	416	27314	25343	1971	27314	23239	4075
15	Rajasthan	304	235	69	2232	1460	772	62196	60625	1571	62196	59308	2888
16	Tamil Nadu	434	255	179	1980	1168	614	54,481	43940	10541	49541	34663	14878
17	Telangana	149	149	0	1440	1250	190	35781	32782	2999	35781	23506	12275
18	Uttar Pradesh	897	614	283	6643	1783	4860	190146	182348	7798	190116	128811	61305
19	Uttarakhand	105	95	10	597	454	143	20070	19778	292	20070	17658	2412
20	West Bengal	576	242	334	4779	2472	2307	119481	105210	14271	119481	95750	23731
21	Arunachal Pradesh	98	84	14	263	205	58	6225	6225	0	6225	6225	0
22	Assam	230	210	20	2269	1917	363	62142	59801	2341	62135	52911	9224
23	Manipur	43	36	7	391	370	21	11585	10747	838	11585	9231	2354
24	Meghalaya	41	33	8	222	219	3	6188	6153	35	6188	6119	69
25	Mizoram	27	27	0	90	90	0	2285	2244	41	2285	2244	41
26	Nagaland	60	60	0	167	167	0	3980	3980	0	3980	3980	0
27	Sikkim	13	13	0	58	58	0	1308	1308	0	1308	1308	0
28	Tripura	57	44	13	436	335	101	10474	10275	199	10474	10275	199
29	Andaman & Nicobar	5	5	0	28	26	2	720	720	0	720	719	1
30	Goa	11	11	0	50	50	0	1262	1240	22	1262	1191	71

	Puducherry	5	0	0	34	0	34	855	582	273	855	696	159
32	Chandigarh	3	3	1	18	18	0	450	435	15	450	439	11
33	Ladakh	13	0	13	42	34	9	1173	1163	10	1173	1153	20
34	Delhi	95	46	49	432	307	125	10897	10488	409	10897	10833	64
	Dadra & Nagar Haveli and Daman & Diu	4	2	2	17	10	7	405	404	1	405	397	8
36	Lakshadweep	9	0	9	4	0	4	59	58	1	59	56	3
	Total	7075	4723	2348	51671	34122	17781	1400507	1337143	63364	1395018	1188724	206294

Annexure II

Statement referred to in reply to Part (a) to (d) of Lok Sabha Unstarred Question No.3371 to be answered on 08.08.2025 regarding "Institutional Capacity and Workforce Status in ICDS"

Details of additional top ups provided by States/ UTs as per Annual Programme Implementation Plan (APIP) 2025-26:

Sr. No.	State	Additional Honorarium paid to AWWs (per month)	Additional Honorarium paid to AWHs (per month)
1	Andhra Pradesh	7,000	4,750
2	Bihar	2,500	1,750
3	Chhattisgarh	5,500	2,750
4	Gujarat	5,500	3,250
5	Haryana	10,250	5,650
6	Himachal Pradesh	5,500	3,250
7	Jammu & Kashmir	600	300
8	Jharkhand	5,000	2,500
	Karnataka	7,000	4,500
10	Kerala	5,700	4,300
11	Madhya Pradesh	8,500	4,250
	Maharashtra	8,500	5,250
13	Odisha	5,500	2,750
14	Punjab	5,500-6,500	2,750-3,250
	Rajasthan	5,510	3,674
16	Tamil Nadu	3,200	1,850
17	Telangana	9,150	5,550
	Uttar Pradesh	1,500	750
19	Uttarakhand	4,800	3,000
20	West Bengal	4,500	4,550
	Arunachal Pradesh	3,000	3,000
22	Assam	2,000	1,000
23	Manipur	1,000	600
24	Meghalaya	3,000	1,000
25	Mizoram	450	500
26	Nagaland	Nil	Nil
27	Sikkim	7,000	4,500
28	Tripura	3,500-5,946	2,750-4218
29	Andaman & Nicobar	7,500	5,750
30	Goa	5,500 -13,500	3,750 - 6,750
31	Puducherry	1,950	2,125
32	Chandigarh	3,600	1,800
33	Ladakh	1,300	650
34	Delhi	6,720	3,360
35	Dadra & Nagar Haveli and Daman & Diu	3,500	1,750
36	Lakshadweep	5,500	4,750
